

13-2-2001

Hon. Mr. Justice R.R.K. Trivedi, V.C.

Hon. Mr. S. Dayal, AM.

Sr. A.P. Singh, brief holder of
Sri. R.N. Singh, counsel for the applicant.
Sri. M.S. Chauvashia, holding brief of
Sri. M.P. Singh, counsel for the
respondents.

2. Learned counsel for the applicant
submitted ~~submitted~~ that Sri Bhagwan
who was selected and appointed as
EDBPM has already died and the
post is lying vacant. ^{on death of Bhagwan} As the
dispute regarding selection
challenged by the applicant has
also come to an end, the
respondent no-3 shall again
invite applications for filling
up the post ~~for~~ ⁱⁿ which the
applicant may also participate
and his candidature shall
be considered. Subject to the
aforesaid, the application is
disposed of.

B

AM

V.C.